HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General at Jammu)

Subject:- Online submission of Personal Verification Rolls (PVR) of selected candidates for verification of Character and Antecedents.

ORDER

No.: 257 of 2023/RG/NG

Dated: 09.03.2023

Pursuant to circular No. 07 of 2022/RG/NG dated 26.05.2022, the following officials of High Court of Jammu & Kashmir and Ladakh are hereby nominated in the respective Wings of the High Court of Jammu & Kashmir and Ladakh, for submission of "Personal Verification Rolls (PVRs)" of all the candidates through online mode to the Criminal Investigation Department Hgrs. for verification:

S. No.	Name of the official	Designation	Remarks
1.	Imtiyaz Ahmad Najar	Head Assistant	For High court Main Wing
2.	Rajesh Kumar	Head Assistant	For High Court Wing Jammu
3.	Saalim Rashid Rather	Head Assistant	For High Court Wing, Stinagar

By Order

(Shahzad Azeem) Registrar General

Dated: 09.03.2023

No.: 7736-56 of 2023/RG/NG

Copy of the above forwarded to:-

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, for kind information of His Lordship.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- 3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
- 4. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
- 5. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and with the request to forward the details of the said officials containing Name, Designation, <a href="mailto:em
- 6. Registrar Computers (I.T) Cum CPC, e-Courts, High Court Main Wing, Jammu in reference to his communication No. 189-RC/J dated 02.03.2023.
- 7. Director, J&K Judicial Academy, Jammu.
- 8. Registrar Administration/Recruitment, High Court Main Wing, Jammu.
- 9. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
- 10. Director Finance, High Court Main Wing, Jammu.
- Central Project Coordinator, e-Courts for uploading the same on the official website.
- 12. Accounts Officer, High Court Wing, Jammu/Srinagar.
- 13. Administrative Officer, Office of the Advocate General, Jammu and Kashmir, Jammu for information.
- 14. In-charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- 15. S/Shri______ for compliance.
- 16. Order book

Registrar General